

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WILSON TOOL INDIA PRIVATE LIMITED**

1.	Name of Corporate Person	WILSON TOOL INDIA PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	16/08/2018
3.	Authority under which Corporate Person is incorporated /registered	Registrar of Companies - Bangalore under Companies Act, 2013
4.	Corporate identity number / limited liability identity number of Corporate Person	U51909KA2018FTC115540
5.	Address of the registered Office and Principal office (if any) of Corporate Person	C/o eLagaan Biztech Labs, 3rd Floor, 166 Arekere Mico Layout, Bannerghatta Road, Bangalore, Karnataka- 560076
6.	Liquidation commencement date of Corporate Person	31.03.2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Sarvesh Kashyap Address: 101, Nipun Plaza, Sector-1, Near Max Hospital, Vaishali, Ghaziabad- 201010 Ph.: 9818908851 Email : sarvesh_dam@yahoo.com Reg. No.: IBBI/IPA-002/IP-N00127/2017-18/10296
8.	Last date for submission of claims	30.04.2022

Notice is hereby given that the **Wilson Tool India Private Limited** has commenced voluntary liquidation on **31.03.2022**.

The stakeholders of **Wilson Tool India Private Limited** are hereby called upon to submit a proof of their claims, on or before **30.04.2022**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03.04.2022

Place: Ghaziabad

Sd/-
Sarvesh Kashyap
Liquidator, Wilson Tool India Private Limited
Reg. No.: IBBI/IPA-002/IP-N00127/2017-18/10296

